Government of India
Ministry of Corporate Affairs

‘A’ Wing, 5th Floor, Shastri Bhawan
New Delhi -110001, 09th December, 2014

NOTIFICATION

No.PFG(1073)/14-Ad.I.....................The President is pleased to appoint
Ms. Anjuly Chib Duggal, IAS (PB:81) as Special Secretary in the Ministry of
Corporate Affairs, with effect from the forenoon of 09th December, 2014.

(Kshitish Kumar)

Under Secretary to the Govt. of India

The Manager,
Government of India Press,
FARIDABAD (Harayana) – along with Hindi version

Endt. No. PFG(1073)/14-Ad.I 09th December, 2014

1. Ms. Anjuly Chib Duggal, Special Secretary, MCA.
2. PS to Corporate Affairs Minister.
3. PSO to Secretary/PPS to SS/AS/JS(M)/JS(B)/JS(SP)/JS(AM).
5. The Chief Secretary, Govt. of Punjab, Chandigarh.
6. Accountant General, Punjab, Chandigarh.
7. All Chief Secretaries to the State Governments/Union Territories.
8. President’s Secretariat, New Delhi.
9. Vice President’s Secretariat, New Delhi.
10. Prime Minister’s Office, South Block, New Delhi.
12. Rajya Sabha Secretariat, New Delhi.
13. Lok Sabha Secretariat, New Delhi.
14. CAT/CCI/CLB/SFIO.
15. All RDs/RoCs/OLs.
16. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
17. Cash Section.
18. Service Book/Personal File of the Officer.
19. Hindi Section for translation.
20. Guard File-2014
21. e-Governance Cell for uploading on website of MCA.

(Kshitish Kumar)

Under Secretary to the Govt. of India